

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 953**  
ANSWERED ON 11.02.2025

**SPECIAL PROVISION UNDER NRT&NS**

953. SHRI DHAIRYASHIL MOHAN PATIL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether any special provision has been made in the National River Traffic and Navigation System (NRT&NS) to ensure safety and inclusion of fishermen;
- (b) if so, the facilities being provided under this system to provide safety measures, emergency assistance and guidance to fishermen; and
- (c) whether Government is planning to impart training programmes and technical support to connect fishermen with this system?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) to(c) National River Traffic and Navigation System (NRT&NS) categorizes National Waterway on the basis of vessel movement into high density, medium density and low density waterways. The functional requirement of the NRT&NS includes vessel tracking and traffic monitoring of all vessels, navigation assistance, communication system, traffic control & coordination, safety & security management and infrastructure monitoring. The NRT&NS caters to all stakeholders including fisherman. The components of NRT&NS are Vessel Tracker Management System (VTMS), River Information System (RIS) and Geo fencing.

There is provision to impart training to all the stakeholders involved with the implementation and use of NRT&NS through the Directorate General of Aids to Navigation.

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